BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 121/9/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017

Name of the Company:

Windson Chemical Pvt Ltd.

V/s.

Silicon Jewel industries Pvt Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Jaimin R. Dave

Advocate

Petitioner

De.

2. Ruli

Patel

Adv-cate

Reprodect

Lop

ORDER

Learned Advocate Mr. Jaimin Dave present for Operational Creditor/ Petitioner. Learned Advocate Mr. Ruchit Patel i/b Puj Associates present for Respondent.

At request of learned Counsel for Respondent.

List the matter on 26.10.2017 as a last chance before hearing before admission.

Attami

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 24th day of October, 2017.